

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (DB) No.654 of 2020

Bharat Pan	Versus	Appellant
The State of Jharkhand		Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Pravin Kumar, Advocate
For the Respondent : APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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4/25.03.2021 This appeal will be heard. Admit.
Issue notice.
Call for the scanned copy of the Lower Court Records.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)

R.Kumar